HIGH COURT OF SIKKIM

GANGTOK

No.:30/ESTT./HCS

Date: 13.10.2025

N-O-T-I-F-I-C-A-T-I-O-N

Notwithstanding the transfer and posting of Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim, as Director, Sikkim Judicial Academy *vide* Office Order No.364/HCS dated 25.09.2025 issued by the High Court of Sikkim(effective from 15.10.2025), he shall continue as Member of the various Recruitment Committees constituted for the purpose of recruitment/selection to various posts in the High Court and District Courts, until further orders.

By Order of The Hon'ble, the Chief Justice

> sd/-(Prajwal Khatiwada) Registrar General

Memo No.9332-42/HCS
Dated Gangtok, the 13th October, 2025
Copy to:-

- 1. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim.
- 2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
- 5. Registrar, High Court of Sikkim.
- 6. Principal District & Sessions Judge, East at Gangtok.
- 7. Registrar(Judicial Service), High Court of Sikkim.
- 8. All District & Sessions Judges.
- 9. All Sections In-charge, High Court of Sikkim.
- 10. Personal file.
- 11. File and
- 12. Guard file.

Joint Registrar